NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 18/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/571/ (IB)/2017

NAME OF THE PETITIONER(S)

: CHENNAI FERROUS INDUSTRIES LTD

NAME OF THE RESPONDENT(S)

: RV STEELS AND POWER PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

KUMARPAL R CHOPRA

SANDEED KUMAR.

operation Creditor.

do.

ORDER

Counsel for petitioner present and sought time for filing the proof of delivery of notice to the respondent for their appearance and for making submissions. Time extended at request. Put up on 19.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

bc